

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 322 of 2019

IN THE MATTER OF:

Parvinder Singh Sawhney

...Appellant

Versus

Sawhney Export House Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Nimit Mathur and Mr. Akshay Thakur, Advocates.

**For Respondent: Mr. Rajan Sabharwal and Ms. Bhavya, Advocates for R- 1
& 2.**

Mr. Simmar Sahni, Director of R-1 Company.

O R D E R

22.01.2020

Post the appeal 'For Orders' on **7th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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